

(c) the number of new companies which have registered themselves as MSMEs under the new definition;

(d) the name of said companies; and

(e) the number of MSMEs which have declared bankruptcy during the period of lockdown?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI NITIN JAIRAM GADKARI): (a) and (b) The Emergency Credit Line Guarantee Scheme (ECLGS) is being implemented through the National Credit Guarantee Trustee Company Ltd. (NCGTC) which is under the administrative control of Department of Financial Services (DFS), Ministry of Finance. DFS has reported that as on 09.09.2020, an amount of ₹ 163,103 crore has been sanctioned to 42,01,060 borrowers and an amount of ₹ 117,885 crore has been disbursed to 25,01,216 borrowers under the scheme. The Emergency Credit Line Guarantee Scheme only provides 100% guarantee coverage by National Credit Guarantee Trustee Company Ltd. (NCGTC) to Member Lending Institutions (MLIs) on credit facilities extended to the eligible categories of beneficiaries including MSMEs, hence no direct release of funds by the Government to MSMEs eligible under the scheme is involved.

(c) and (d) Ministry of Micro, Small and Medium Enterprises (MSMEs) has started Udyam Registration Portal for registration of units as per the revised definition of MSMEs with effect from 01.07.2020. As on 11.09.2020, a total number of 4,91,694 units have registered in the portal including 56,399 units that were migrated to new system from the earlier system of Udyog Aadhar Memorandum (UAM) registration.

(e) As per the ownership classification, most of the MSMEs are either operating as proprietorship or partnership firms. Therefore the clause of bankruptcy does not apply to such firms. In case of registered companies, it has already been notified by the Ministry of Law and Justice on 05.06.2020 that no application for initiation of corporate insolvency resolution process of a corporate debtor shall be filed, for any default arising on or after 25.03.2020 for a period of six months or such further period, not exceeding one year from such date as may be notified in this behalf.

Operational MSME Units in Maharashtra

133. SHRIMATI PRIYANKA CHATURVEDI: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the contribution of Micro, Small and Medium Enterprises (MSMEs) in the total production of the manufacturing sector during the last two years, percentage-wise;

(b) whether some units of MSMEs have also been closed down during the said period, State-wise;

(c) if so, the number of the units closed during each year of the said period along with the reasons therefor; and

(d) the details of operational MSMEs in Maharashtra during the last two years?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI NITIN JAIRAM GADKARI): (a) As reported by Central Statistics Office (CSO), Ministry of Statistics and Programme Implementation (MoSPI), the Share of MSME Manufacturing Gross Value Output (GVO) in All India manufacturing GVO during 2017-18 and 2018-19 are 37.9% and 37.3%, respectively (at current prices).

(b) and (c) The Reserve Bank of India issued guidelines on 'Framework for Revival and Rehabilitation of Micro, Small and Medium Enterprises' to Scheduled Commercial Banks (excluding Regional Rural Banks) in March, 2016. Under this framework, bank have been advised to identify incipient stress in the MSME accounts and refer it to the Committees framed under the framework for Corrective Action Plan for rectification, restructuring and recovery. Data in this regard for the half year ended April, 2018 to half year ended March, 2020 is given below:—

Sl. No.	For the half year	Total MSME	
		Accounts referred to the Committee during the half year	Accounts resolved by the Committee during the half year
1.	April 2018-September 2018	1,50,165	1,23,227
2.	November 2018-March 2019	1,42,275	1,46,519
3.	April 2019-September 2019	1,72,949	1,50,613
4.	October 2019-March 2020	3,39,728	3,24,621

Note: Number of cases resolved by the Committees is more than the cases referred due to some pending cases with the Committees at the beginning of the half year which have been resolved during the period.

Source: RBI

Various sectors of the industry including those of the Micro, Small and Medium Enterprises get affected by diverse factors such as domestic demand, business cycles, trade and monetary policies across the world, commodity prices etc.

(d) The number of Micro, Small and Medium Enterprises (MSMEs) registered in Maharashtra on Udyog Aadhaar Portal (since September, 2015 to 30.06.2020) are 19,78,536.

Credit Guarantee Fund Trust for Micro and Small Enterprises

134. SHRI T. G VENKATESH: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether Government has in collaboration with Small Industry Development Bank of India (SIDBI) launched Credit Guarantee Fund Trust for Micro and Small Enterprises (CGFTMSE) Scheme for the benefit of Micro and Small Enterprises;

(b) if so, the details thereof;

(c) the number of beneficiaries utilised along with the amount sanctioned, State-wise and district-wise;

(d) the details of the other such credit guarantee schemes and programmes available with the banks for micro and small entrepreneurs;

(e) whether any collaterals have to be provided for availing such schemes; and

(f) if so, the details thereof?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI NITIN JAIRAM GADKARI): (a) to (c) Yes, Sir. The Ministry of Micro, Small and Medium Enterprises, Govt., of India and Small Industries Development Bank of India (SIDBI), established a Trust named Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE) to provide guarantee coverage to Scheduled Commercial Banks and other Member Lending Institutions for extending collateral free credit upto ₹200 lakh to Micro and Small Enterprises. The State-wise information for the credit extended under this scheme during last five years and the current year upto 31.08.2020 is given in the Statement (*See* below).

(d) to (f) Government of India under the Atmanirbhar Bharat Package announced two new Credit Guarantee Schemes for the MSME sector *viz.* Emergency Credit Line Guarantee Scheme (ECLGS) and Credit Guarantee Scheme for Sub-ordinate Debt (CGSSD). The Emergency Credit Line Guarantee Scheme provides 100% guarantee coverage by NCGTC to MLIs on credit facilities to the eligible categories of beneficiaries including MSMEs. Under the Subordinate Debt scheme, the credit extended to the promoters of the Stressed Units (SMA-2) and NPA accounts would be covered by guarantee to the tune of 90% by the Credit Guarantee Trust for Micro and Small Enterprises.

Statement**CGTMSE - Guarantee Approved Data**

Sl. No.	States and UTs	FY 15-16		FY 16-17		FY 17-18		FY 18-19		FY 19-20		FY 20-21 (till 31.08.2020)	
		No. of Guaran- tees	Approved Amount (₹ in cr.)	No. of Guaran- tees	Approved Amount (₹ in cr.)	No. of Guaran- tees	Approved Amount (₹ in cr.)	No. of Guaran- tees	Approved Amount (₹ in cr.)	No. of Guaran- tees	Approved Amount (₹ in cr.)	No. of Guaran- tees	Approved Amount (₹ in cr.)
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1.	Andaman and Nicobar Islands	385	18.74	393	22.89	302	24.78	332	30.10	264	29.45	93	8.93
2.	Andhra Pradesh	18627	392.92	13911	385.51	10141	341.67	29812	979.41	50562	1556.78	17339	448.71
3.	Arunachal Pradesh	1482	57.70	824	36.54	400	29.37	347	24.28	415	46.95	235	22.43
4.	Assam	13543	378.75	10934	427.25	7165	467.53	12978	792.69	14070	686.72	5196	262.82
5.	Bihar	19878	877.10	16397	671.68	10572	528.28	18464	1295.92	24531	1303.32	9357	414.66
6.	Chandigarh	1246	45.00	1307	65.33	549	62.42	7752	335.31	1778	133.61	543	36.95
7.	Chhattisgarh	9468	282.50	6716	235.73	3043	322.80	5252	497.30	14022	705.70	5186	214.02
8.	Dadra and Nagar Haveli	100	23.70	67	14.15	101	34.03	111	24.69	256	26.88	173	10.45

9.	Daman and Diu	76	25.18	60	10.26	38	7.89	73	27.14	191	32.48	232	8.13
10.	Delhi	10899	623.16	8680	639.63	4071	617.80	13615	1350.09	24917	2182.94	5107	485.57
11.	Goa	2736	125.54	2036	116.03	1216	111.19	1353	120.22	2594	183.07	830	57.56
12.	Gujarat	18636	1210.52	15985	1150.47	9640	1525.85	21423	2104.14	58595	3859.49	19964	1071.48
13.	Haryana	7896	400.10	7108	447.93	4185	487.42	5179	628.92	25916	1582.88	7735	374.56
14.	Himachal Pradesh	7533	291.40	6684	262.87	3313	210.36	2682	209.69	7538	436.78	2831	138.97
15.	Jammu and Kashmir	10005	242.38	5557	157.33	11538	259.84	11724	348.33	12887	416.03	4909	155.75
16.	Jharkhand	18935	898.56	15106	920.06	10007	942.59	11281	1244.52	15340	1116.03	5952	336.47
17.	Karnataka	48731	2345.11	46229	2278.45	20845	1967.77	27796	2496.55	68572	4068.61	24305	1251.20
18.	Kerala	47120	932.79	38194	973.13	17816	572.07	17189	851.75	33739	1248.12	12833	396.78
19.	Ladakh	NA	NA	NA	NA	NA	NA	NA	NA	26	2.46	36	4.71
20.	Lakshadweep	88	2.67	62	1.08	11	0.28	15	0.60	52	0.91	37	0.59
21.	Madhya Pradesh	22150	1015.46	20479	1039.00	18766	1169.21	26325	1572.92	40822	2098.28	17108	692.55
22.	Maharashtra	49279	2551.17	52623	2834.95	20223	2386.34	41206	3718.20	83709	5807.82	37865	1756.74
23.	Manipur	849	27.62	878	33.39	952	52.95	1419	43.89	939	42.25	346	15.71
24.	Meghalaya	976	31.36	1068	42.78	866	45.73	515	44.54	1153	70.46	441	22.54

1	2	3	4	5	6	7	8	9	10	11	12	13	14
25.	Mizoram	569	14.82	545	27.26	355	18.73	267	23.09	473	29.06	181	10.92
26.	Nagaland	1765	41.15	1432	47.86	1226	52.61	1003	39.62	917	60.95	423	18.26
27.	Odisha	19060	710.17	18950	795.09	12310	738.14	19266	1213.41	26167	1347.05	12689	437.06
28.	Puducherry	1261	25.87	979	23.54	611	27.91	489	37.81	1578	80.41	689	32.89
29.	Punjab	15016	485.75	11916	427.57	7029	465.70	6850	559.56	24542	1022.21	8079	290.01
30.	Rajasthan	14796	580.29	13401	529.84	4838	437.41	20013	1148.29	41289	1997.79	17652	550.73
31.	Sikkim	335	15.88	292	14.67	167	10.54	280	24.94	435	22.92	143	4.98
32.	Tamil Nadu	56472	1784.91	49000	1858.24	30282	1784.11	37692	2543.01	89725	4352.82	29012	1298.47
33.	Telangana	14636	578.97	13692	632.20	6343	558.14	17037	1021.41	39162	2211.72	10069	513.89
34.	Tripura	1512	38.42	866	30.44	843	31.88	455	24.22	1378	53.67	699	23.09
35.	Uttar Pradesh	52739	1815.52	48954	1685.28	29266	1666.76	49983	2862.95	89271	4154.02	26992	1279.14
36.	Uttarakhand	7387	277.19	6000	267.26	3630	241.48	4693	318.33	11158	482.19	3554	145.27
37.	West Bengal	17792	781.04	14802	825.81	10535	864.32	20649	1610.74	37667	2398.35	13584	596.14
TOTAL		513978	19949.39	452127	19931.49	263195	19065.90	435520	30168.57	846650	45851.22	302419	13389.14

Source: CGTMSE